

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01135/2018
(in O.A. No.200/708/2018)

Jabalpur, this Monday, the 14th day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the Revenue Secretary, Government of India through Ministry of Finance Department of Revenue, North Block, New Delhi 110001.
2. The Chairman, Government of India, Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes and Customs, North Block, Raisintha Hills, New Delhi 110001.
3. Principal Chief Commissioner, CGST and Central Excise and Custom, 35-C, Mother Teresa Marg, Administrative Area, Arera Hills, Bhopal, (M.P.) 462011.
4. The Commissioner (CCO), CGST and Central Excise and Custom, Manikbagh Palace, Indore (M.P) **Applicants**

(By Advocate –**Shri Himanshu Shrivastava**)

V e r s u s

Kishore Kumar Patel, S/o Late H.R. Patel, Inspector, (Now Superintendent), aged about 52 years, Office of the Assistant Commissioner, (Audit) CGST and Central Excise, Audit Commissionerate, Head Quarter, 32, Omega Tower, 5th Floor, Bhamori, Indore, Indore, Pin-452010 **- Respondent**

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Navin Tandon, AM:-**

The applicants (respondents in O.A.) have filed M.A.No.200/1377/2018 for condoning the delay of four days in filing the M.A. for extension of time. In view of the reasons, this M.A. is allowed. Delay is condoned.

2. The applicants (respondents in O.A.) have filed M.A.No.200/1239/2018 for taking document (Annexure IA/1).

M.A is allowed. Document (Annexure IA/1) is taken on record

3. This M.A. has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 26.07.2018 passed by this Tribunal in O.A. No.200/708/2018.

4. The order of this Tribunal has been complied with on 22.10.2018 (Annexure IA/1).

5. Accordingly, time for executing our order dated 26.07.2018 is extended upto 22.10.2018. M.A. is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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